

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

Subject:- Nomination of Hon'ble Administrative Judge for District Ramban.

ORDER

No:- 531 of 2025/RG

Dated:- 11.04.2025

Consequent upon the retirement on superannuation of Hon'ble Mr. Justice Puneet Gupta and in partial modification to High Court Order No. 479 of 2025/RG dated 26.03.2025, Hon'ble Mr. Justice Wasim Sadiq Nargal is nominated as Administrative Judge for District Ramban.

By Order.



**(Shahzad Azeem)
Registrar General
Dated:- 11.04.2025**

No:- 20582-605/RG/GS

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr. / Mrs. Justice _____
..... for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
4. Director, J&K Judicial Academy, Jammu;
5. Registrar Rules, High Court of J&K and Ladakh, Jammu;
6. Registrar Computers (I.T), High Court of J&K and Ladakh;
7. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
8. Principal District and Sessions Judge, Ramban;
9. CPC, e-Courts, High Court of J&K and Ladakh, Jammu;
10. Joint Registrar (Judicial/Protocol), High Court of J&K and Ladakh, Jammu/Srinagar;
..... for information.
11. Incharge NIC, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the High Court.
12. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
13. Order book.



Registrar General